



NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT II

Item No. 04.

IA 5955/2024 IN C.P. (IB)/3062(MB)2018

CORAM

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING DATED **01.01.2025**

NAME OF THE PARTIES: **Abhyudaya Co-Operative Bank Ltd.**

IN THE MATTER OF
Abhyudaya Co-Op Bank Ltd

V/s

Shambhu Mahadev Suger & Allied Industries Ltd

Appearance:

For Applicant : Adv. Sushama D. Satpute

IBC under Sec. 7, Rule 11 of NCLT, 2016

ORDER

1. This IA is filed by one of the members of SCC for the replacement of the Liquidator, Mr. Abhay Narayan Manudhane and appoint Ms. Prajakta Madhav Shidhore as Liquidator of the CD as the existing Liquidator has expressed his inability to continue since he has crossed the age of seventy.
2. The SCC has resolved to appoint Ms. Prajakta Madhav Shidhore as Liquidator of the CD in its 2nd meeting dated 09.08.2024 with majority of 78.16% voting share. The written consent of the new Liquidator is also annexed with the IA.



3. In the given circumstances, we deem it appropriate to appoint **Ms. Prajakta Madhav Shidhore**, IP having registration No **IBBI/IPA-001/IP-P00817/2017-18/11402** as Liquidator of the CD in place of Mr. Abhay Narayan Manudhane.
4. **IA No. 5955/2024 is allowed and disposed of.**

Sd/-
ANIL RAJ CHELLAN
MEMBER (TECHNICAL)
//SUSHIL//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)